MINISTRY OF URBAN DEVELOPMENT

(MRTS-II)

NOTIFICATION

New Delhi, the 24th January, 2017

S.O.234(E).—In exercise of the powers conferred by sub-section (1) of section 7 of the Metro Railways (Operation & Maintenance) Act, 2002 (60 of 2002), the Central Government hereby appoints the Commissioner of Railway Safety, Western Circle, Mumbai to act as the Commissioner of Metro Railway Safety in respect of Ahmedabad Metro Rail Project in the notified Metropolitan Area of Ahmedabad and Gandhinagar from the date of publication of this notification in the Official Gazette.

[F.No. K-14011/16/2016-MRTS-II]

AMBUJ BAJPAI, Under Secy.